

CANCELATION NOTICE

Notice No. XXXIII-02/2016 (P.F-I)- 660 Dated: 30.03.2017

This is to notify all concerned that the Tender for Supply and Installation of 4 number of Rack Servers for the Server Room of High Court of Orissa published in the eProcurement portal <http://tendersodisha.gov.in> vide eTender Notice No. XXXIII-02/2016 (P.F-I)-2764, Date: 08.03.2017 is hereby cancelled for technical reasons. The Tender will be republished on a later date at the discretion of the Hon'ble Court and the same will be notified in the Website of High Court of Orissa www.orissahighcourt.nic.in and in the Government of Odisha eProcurement portal <http://tenderodisha.gov.in> , by order of the Registrar (Judicial), The Tender Inviting Authority for the High Court of Orissa.

Further, it is important to note that the Bidder(s) who has/have already submitted their Demand Drafts for Tender Fee and Earnest Money Deposit (EMD) offline, for the eTender Notice No. XXXIII-02/2016 (P.F-I)-2764, Date: 08.03.2017 need not resubmit the Demand Drafts offline for the upcoming publication of the Tender. However they will be required to upload the Scanned Copy of the Technical Bid Document in the eProcurement Portal in order to participate in the eTender Process.


Registrar (Judicial)

High Court of Orissa, Cuttack